

deregulation in the trade and industrial sectors. In particular, these measures relate to licensing, foreign investment, foreign technology agreements, public sector policy, MRTP Act etc.

[*Translation*]

Repair and Improvement of Rishikesh-Joshimath-Badrinath Road in Uttar Pradesh

7020. SHRI CHINMAYANAND SWAMI:
Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to repair and improve the Rishikesh-Joshimath-Badrinath Road in view of the increasing number of accidents every year;

(b) if so, the time by which the work on this road is likely to start; and

(c) the amount sanctioned for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE : (SHRI S. KRISHNA KUMAR): (a) to (c) It has been proposed to improve the geometrics and widen the pavement of the road. The first phase of improvement works commenced in 1990-91 and the work is Scheduled to be completed by 94-95. The Planning Commission has agreed to provide Rs. 15 crores for this work.

Complaints Against Cotton Companies in Bombay

7021. SHRI RAM LAKHAN SINGH YADAV:
SHRI ARJUN SINGH YADAV:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of complaints received by the Registrar of Companies and by the Government regarding working of companies dealing in cotton business in Bombay;

(b) the nature of these complaints; and

(c) the action taken thereon by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) : (a) to (c) As the names of the companies dealing in cotton business, exclusively or otherwise, have not been mentioned in the question, and records of complaints are not maintained industry-wise, it has not been found possible to collect the information sought.

[*English*]

Rehabilitation of Panyam Cement and Mineral Industries Limited

7022. SHRI C.P. MUDALAGIRIYAPPA:
Will the Minister of FINANCE be pleased to state:

(a) whether the Board for Industrial and Financial Reconstruction has sanctioned any rehabilitation scheme for revival of the sick Panyam Cement and Mineral Industries Limited of Karnataka; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Yes, Sir. The Board for Industrial and Financial reconstruction (BIFR) has reported that in exercise of powers conferred under Section 18(4) of the Act read with Section 19(3) of the Act the Board has sanctioned a scheme for the revival of M/s.